

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 308\*  
TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2026**

**STATUS OF AYUSHMAN BHARAT DIGITAL MISSION**

**\*308. DR. K SUDHAKAR:**

**DR. HEMANT VISHNU SAVARA:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any data of the progress of the Ayushman Bharat Digital Mission (ABDM), including the number of ABHA IDs created and the measures taken to expand their use in clinical services across the country, State-wise including Odisha and Keonjhar Lok Sabha Constituency, Surguja district of Chhattisgarh, Andhra Pradesh and Palnadu district, Palghar in Maharashtra and Chhindwara district of Madhya Pradesh;

(b) the steps taken by the Government to improve interoperability and standardisation of hospital information systems across the States in the country especially in Maharashtra and Palghar district, Odisha, Surguja district of Chhattisgarh and Andhra Pradesh;

(c) whether the Government is leveraging Artificial Intelligence (AI) in public healthcare for diagnostics, fraud detection and population health management in the country;

(d) if so, the details thereof, State-wise including Odisha and Keonjhar Lok Sabha Constituency along with the safeguards in place to ensure its transparent, responsible and ethical use; and

(e) the details of implementation of ABDM in the country with specific data on the number of ABHA IDs created, health facilities onboarded and digital health records generated, State-wise including Karnataka?

**ANSWER**

**THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 308\* FOR 13<sup>TH</sup> MARCH, 2026**

(a) to (e): The Ayushman Bharat Digital Mission (ABDM) was launched by the Government of India in September 2021 to support the development of an integrated, citizen-centric national digital health ecosystem.

As on 9<sup>th</sup> March, 2026, a total of 86,57,85,821 Ayushman Bharat Health Account (ABHA) have been created, 90,38,49,616 health records have been linked with ABHA, 4,76,712 health facilities have been registered on Health Facility Registry (HFR), 8,25,737 healthcare professionals have been registered on Healthcare Professionals Registry (HPR), and 2,56,221 healthcare facilities are using ABDM-enabled software. The initiatives undertaken to expand use of ABHA in clinical services across the country, include:

- i. **Scan and Share** - This is a QR-code-based OPD registration service which helps reduce patient waiting times. As on 9<sup>th</sup> March 2026, 19.78 crore registrations have been enabled using Scan and Share in 26,609 facilities across 36 states/UTs.
- ii. **Scan and Pay** - This is a QR code based bill payment service, which helps patients to pay seamlessly for diagnostics in hospitals. As on 9<sup>th</sup> March 2026, 20 facilities have operationalized Scan and Pay, recording 36,038 payment transactions.
- iii. **eSushrut Lite HMIS** – Developed in collaboration with CDAC as a lightweight, Hospital Management Information System (HMIS) specifically for clinics and small hospitals. As on 9<sup>th</sup> March 2026, 302 facilities (153 private and 149 government) are using this system.
- iv. **Personal health records (PHR)** - Citizens can choose from among 26 PHR applications [24 private and 2 government apps], to easily access their health records and share them securely and seamlessly.

The state-wise list of ABHA created, health facilities onboarded and digital health records generated till 9<sup>th</sup> March 2026 is mentioned in Annexure. While creating ABHA,

only district-level details are captured. Keonjhar Lok Sabha Constituency comprises districts of Kendujhar and Mayurbhanj. The details of district-wise ABHAs created in the Kendujhar and Mayurbhanj districts of Keonjhar Lok Sabha Constituency, Surguja district of Chhattisgarh, Palnadu district of Andhra Pradesh, Palghar district of Maharashtra and Chindwara district of Madhya Pradesh as on 9<sup>th</sup> March 2026 are mentioned below:

<b>District</b>	<b>State Name</b>	<b>ABHAs Created</b>	<b>Health Facilities Registered on HFR</b>	<b>Healthcare Professionals Registered on HPR</b>
Kendujhar	Odisha	17.7 Lakh	449	6
Mayurbhanj	Odisha	23.7 Lakh	711	7
Surguja	Chhattisgarh	8.4 Lakh	493	1428
Palnadu	Andhra Pradesh	8.8 Lakh	1244	1199
Palghar	Maharashtra	17.9 Lakh	1079	2461
Chindwara	Madhya Pradesh	17.9 lakh	433	174

ABDM enables interoperability by establishing common health data standards and developing registries for individuals, health facilities, healthcare professionals, and other necessary components. This allows various digital health systems across both public and private healthcare ecosystems to exchange data across healthcare providers, even when they use different digital platforms. The ABDM enabled Hospital Management Information System (HMIS) being used in the public health facilities of the State of Andhra Pradesh are NIC NextGen and Dr Care HMIS, NIC e-Hospital in Chhattisgarh, and CDAC e-Sushrut in Maharashtra and Odisha.

The Ministry has developed several AI solutions, including the Clinical Decision Support System (CDSS) in e-Sanjeevani, Media Disease Surveillance under Integrated Disease

Surveillance Program (IDSP), Diabetic Retinopathy (DR identification solution) etc. Some of these AI solutions are operational in collaboration with central and state health institutions.

Further, the Ministry launched the Strategy for AI in Healthcare in India (SAHI) and the Benchmarking Open Data Platform for Health AI (BODH) on 17<sup>th</sup> February 2026 during the India AI Impact Summit. SAHI is a national guidance framework to enable the safe, ethical, evidence-based, and inclusive adoption of Artificial Intelligence across India's healthcare system.

In addition to the above, under AB PM-JAY, the National Anti-Fraud Unit (NAFU) uses AI and ML-based triggers to strengthen fraud detection and prevention. These triggers analyse large volumes of real-time data on hospital admissions, treatment patterns and provider behaviour, and help detect unusual trends or irregularities at an early stage so that potential misuse can be identified in a timely manner.

**Annexure**

**State-wise details of Ayushman Bharat Health Accounts (ABHAs) created, Health Facilities on boarded and Health Records Linked as on 9<sup>th</sup> March 2026**

<b>State/UT</b>	<b>ABHAs Created</b>	<b>Healthcare Professionals Registered on HPR</b>	<b>Health Facilities Registered on HFR</b>	<b>Health Records Linked to ABHA</b>
Andaman And Nicobar Islands	4,67,594	1,250	374	2,64,232
Andhra Pradesh	4,91,19,153	67,046	30,468	10,49,28,236
Arunachal Pradesh	5,04,600	3,298	664	1,98,967
Assam	2,32,43,809	25,082	16,783	36,20,370
Bihar	6,19,15,225	49,056	30,994	6,53,18,930
Chandigarh	9,97,901	5,058	932	20,59,767
Chhattisgarh	2,53,44,523	33,612	11,883	2,07,83,326
Delhi	1,01,38,822	23,665	2,503	1,29,02,654
DNHDD	8,56,110	1,202	594	25,97,978
Goa	9,53,947	3,590	1,143	4,89,646
Gujarat	5,02,66,324	25,521	18,609	3,93,82,902
Haryana	1,81,13,163	17,506	6,392	1,01,30,490
Himachal Pradesh	63,99,945	5,433	4,513	24,76,369
Jammu And Kashmir	1,10,12,575	15,682	6,853	1,10,97,275
Jharkhand	1,72,64,587	19,247	7,587	1,32,77,729
Karnataka	3,67,19,240	69,804	62,268	1,99,89,967
Kerala	2,58,30,538	42,714	10,680	3,36,37,675
Ladakh	4,08,697	1,238	399	6,80,420
Lakshadweep	1,08,344	320	87	77,485

<b>State/UT</b>	<b>ABHAs Created</b>	<b>Healthcare Professionals Registered on HPR</b>	<b>Health Facilities Registered on HFR</b>	<b>Health Records Linked to ABHA</b>
Madhya Pradesh	5,68,54,347	17,153	18,237	2,40,63,251
Maharashtra	6,88,31,148	92,477	33,811	2,14,99,837
Manipur	12,47,101	4,503	793	15,89,896
Meghalaya	15,18,705	4,476	1,216	11,24,033
Mizoram	7,52,498	3,101	812	6,49,818
Nagaland	8,32,007	1,913	1,325	3,81,988
Odisha	4,18,26,966	1,603	9,018	89,50,874
Puducherry	12,02,038	4,540	462	7,69,704
Punjab	1,65,12,831	16,928	8,962	1,17,98,555
Rajasthan	6,61,90,422	93,729	48,912	3,48,24,268
Sikkim	4,63,566	2,434	475	20,679
Tamil Nadu	1,96,72,972	23,856	17,345	39,81,604
Telangana	2,82,59,609	26,142	18,649	88,76,811
Tripura	31,69,228	5916	3,240	25,97,169
Uttar Pradesh	14,78,54,594	1,05,366	73,696	13,61,10,480
Uttarakhand	74,70,143	10,587	8,028	83,56,074
West Bengal	5,04,12,522	1,443	12,688	1,58,91,139

Note - The above data does not include 1,13,66,996 ABHA and 27,43,50,032 Health Records as that data has not been populated according to State/UT name, since earlier capture of state and district information was not in mandatory fields during ABHA creation through demographic authentication. The state and district fields have been made mandatory since September 2023.

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